

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:2968  
ANSWERED ON:02.12.2016  
Narcotics seized by Government  
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**Will the Minister of FINANCE be pleased to state:**

- (a) the total quantity of narcotics seized by Government during the last three years, State/UT-wise;
- (b) the total cost of these seized drugs in the international market;
- (c) whether the Government is selling these drugs in the international market through legal channel or being used in the medicines in the country and if so, the details thereof; and
- (d) the total amount generated by the Government of the seized narcotics in the country?

**Answer**

- (a) The total quantity of narcotics seized by Government during the last three years, State/UT-wise is at Annexure.
- (b) Since drug trafficking is a clandestine activity, the value of the seized drugs depends upon the origin, destination, purity, amount of risk factor etc. Therefore, the exact value of seized drugs cannot be quantified.
- (c) & (d) The seized contrabands are destroyed. However, some contrabands like Opium, Morphine, Thebaine and Codeine, which have medicinal value seized by enforcement agencies are sent to the Government Alkaloid Factories at Ghazipur (Uttar Pradesh) and Neemuch (Madhya Pradesh) after following the procedures laid out for disposal of drugs as per Narcotic Drugs and Psychotropic Substances Act, 1985. These drugs are used for manufacturing alkaloids to be supplied to the pharmaceutical companies in the country. Year-wise production of alkaloids from seized drugs and the value of products are as under:

Year Quantity of seized drugs Alkaloids produced Approx. Value of product  
used in production(in Kg) (in Kg) (Rs. in lakh)

2014-15 478 20 8.50

2015-16 38 1 0.50

2016-17 298 7 2.97

(Till date)